



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.060/00947/2019

Chandigarh, this the 16th of March 2021

HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)

Balwinder Singh Talwar aged 67 years son of late Sh. Darshan Singh R/o House No. 479, Ward No. 33, Topkhana Bazar, Ambala Cantt (Haryana)

....Applicant

(BY: Mr. Shailendra Sharma, Advocate)

Versus

1. Union of India through Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi – 110001.
2. Director, Central Health Scheme, Room No. 545, 5th floor, A Wing, Nirman Bhawan, New Delhi – 1100011.
3. Additional Director, Central Govt. Health Scheme, 4th Floor, Kendriya Sadan, Sector 9, Chandigarh – 160009.

... .Respondents

(BY: Mr. B.B. Sharma, Advocate)

O R D E R(Oral)

AJANTA DAYALAN, MEMBER (A):

1. The learned counsel for the applicant states that the O.A. has become infructuous, as the applicant has expired. But prior to that CGHS card was issued to him.
2. In view of the above, the O.A. is disposed of as having been rendered infructuous. M.A. No. 060/01437/2019 also stands disposed of.

**(AJANTA DAYALAN)
MEMBER (A)**

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